

ITEM NO.33

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 14884/2015 in Criminal Appeal Diary No(s). 28844/2015

SOM PAL SINGH, ADVOCATE

Appellant(s)

VERSUS

REGISTRAR,

HIGH COURT OF JUDICATURE AT ALLAHABAD & OTHERS

Respondent(s)

(For exemption from surrendering and office report)

Date : 14/09/2015 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

CRLMP. 14884 of 2015 for exemption from
surrendering is allowed.

(Neeta)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master